

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/(IB)/2017
NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD
NAME OF THE RESPONDENT(S) : VISUWAM AUTO SPARES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondent	
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2.	A. Vidya For M/s. King & Parkside	Counsel for Petitioner	
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ORDER

Counsel representing both the parties are present. It is submitted that the petitioner has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 28.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)